

Nomination of cases by Hon'ble The Chief Justice on 18/04/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 50485/2007	Hon. Tarun Agarwala, J.	Writ C-I Section on 20/04/2015
2	W. P. – 64027/2014 (Time Extension Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 20/04/2015
3	W. P. – 61366/2014 (Correction Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 20/04/2015
4	W. P. – 10645/2015 with W. P. - 4774/2015	Hon. Tarun Agarwala, J.	Writ C-II Section on 20/04/2015
5	Writ C - 204/2011	Hon. Tarun Agarwala, J.	Writ C-II Section on 20/04/2015
6	CrI. A. - 6524/2010 with CrI. A. - 5744/2010 with CrI. A. - 6030/2010	Hon. Ravindra Singh, J.	CrI. A. H DB Section on 20/04/2015
7	CrI. A. - 3225/2011	Hon. Ravindra Singh, J.	CrI. A. Section on 20/04/2015
8	CrI. A. - 3904/2013 with CrI. A. - 3706/2013	Hon. Ravindra Singh, J.	CrI. A. Section on 20/04/2015
9	CrI. A. - 6511/2009	Hon. Ravindra Singh, J.	CrI. A. Section on 20/04/2015
10	CrI. A. - 6541/2009	Hon. Ravindra Singh, J.	CrI. A. Section on 20/04/2015
Bench Comprising			
11	CrI. W. P. - 5377/2015 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Amar Singh Chauhan, J.	Writ C-II Section on 20/04/2015
12	CrI. W. P. - 5376/2015 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Amar Singh Chauhan, J.	Writ C-II Section on 20/04/2015
13	CrI. A. - 6236/2010	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	CrI. A. H DB Section on 20/04/2015
14	CrI. A. - 1686/2010 with CrI. A. - 1503/2010 with CrI. A. - 1792/2010	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	CrI. A. H DB Section on 20/04/2015
15	CrI. A. - 4005/2003	Hon. Arvind Kumar Tripathi, J. and Hon. P. K. S. Baghel, J.	CrI. A. H DB Section on 20/04/2015
16	CrI. A. - 156/2012	Hon. Arvind Kumar Tripathi, J.	CrI. A. H DB

		and Hon. P. K. S. Baghel, J.	Section on 20/04/2015
17	Crl. A. - 155/2012	Hon. Arvind Kumar Tripathi, J. and Hon. P. K. S. Baghel, J.	Crl. A. H DB Section on 20/04/2015
18	Crl. A. - 1944/2006 with Crl. A. - 1943/2006	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. H DB Section on 20/04/2015
19	Crl. A. - 7503/2006 with Crl. A. - 7866/2006	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. H DB Section on 20/04/2015
20	Crl. A. - 7867/2006 with Crl. A. - 7058/2006 with Crl. A. - 7212/2006	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. H DB Section on 20/04/2015
21	Crl. A. - 4334/2010 with Crl. A. - 3512/2010 with Crl. A. - 4418/2010	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. H DB Section on 20/04/2015
22	Crl. A. - 3382/2010	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. H DB Section on 20/04/2015
23	Crl. A. - 4416/2008	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	Crl. A. H DB Section on 20/04/2015
24	Crl. A. - 2098/2007 with Crl. A. - 3147/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	Crl. A. H DB Section on 20/04/2015
25	Crl. A. - 496/2012 with Crl. A. - 901/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	Crl. A. Section on 20/04/2015
26	Crl. A. - 5617/2011 with Crl. A. - 1250/2006	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	Crl. A. Section on 20/04/2015
27	Crl. A. - 5413/2009 with Crl. A. - 315/2012	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	Crl. A. Section on 20/04/2015
28	Crl. A. - 2379/2012 with Crl. A. (Leave to Appeal) – 273/2012 with Crl. A. (Leave to Appeal) – 532/2013 with Govt. Appeal - 3251/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	Crl. A. Section on 20/04/2015
29	Crl. A. - 5851/2011	Hon. Arvind Kumar Tripathi, J. and Hon. P. K. S. Baghel, J.	Crl. A. Section on 20/04/2015
30	Crl. A. - 8125/2009 with Crl. A. - 8126/2009	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. Section on 20/04/2015

31	CrI. A. - 5284/2010	Hon. Arvind Kumar Tripathi, J. and Hon. N. A. Moonis, J.	CrI. A. Section on 20/04/2015
32	CrI. A. - 2170/2012 with Govt. A. - 3252/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 20/04/2015
33	CrI. A. - 6991/2008 with CrI. A. - 6808/2008	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 20/04/2015
34	CrI. A. - 2024/2011 with CrI. A. - 2424/2011	Hon. Arvind Kumar Tripathi, J. and Hon. V. P. Pathak, J.	CrI. A. Section on 20/04/2015
35	CrI. A. - 3317/2012 with Govt. A. - 3987/2012 with CrI. A. - 308/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Bachchoo Lal, J.	CrI. A. Section on 20/04/2015
Hon....., J.			
36	Bail – 12497/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 18/04/2015
37	Bail – 12697/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 20/04/2015
38	Bail – 12610/2015	Hon. Harsh Kumar, J.	Computer Fresh Section on 20/04/2015
39	Bail – 12193/2015	Hon. Bachchoo Lal, J.	Computer Fresh Section on 18/04/2015
40	Bail – 12192/2015	Hon. Bachchoo Lal, J.	Computer Fresh Section on 18/04/2015
41	Bail – 12211/2015	Hon. Bachchoo Lal, J.	Computer Fresh Section on 18/04/2015
42	CrI. M. A. - 50726/2014	Hon. Bharat Bhushan, J.	U/S 482 Section on 20/04/2015
43	CrI. M. A. - 33103/2014	Hon. Bharat Bhushan, J.	U/S 482 Section on 20/04/2015
44	CrI. M. A. - 50727/2014	Hon. Bharat Bhushan, J.	U/S 482 Section on 20/04/2015
45	CrI. M. A. - 6711/2015	Hon. Bharat Bhushan, J.	U/S 482 Section on 20/04/2015
46	CrI. M. A. - 21355/2007	Hon. Bachchoo Lal, J.	U/S 482 Section on 20/04/2015
47	CrI. M. A. - 6068/2009 with CrI. M. A. - 8882/2009 with CrI. M. A. - 4983/2009 with CrI. M. A. - 3981/2011	Hon. Bachchoo Lal, J.	U/S 482 Section on 20/04/2015

48	CrI. M. A. - 24014/2008 with CrI. M. A. - 22823/2008	Hon. Bachchoo Lal, J.	U/S 482 Section on 20/04/2015
48	CrI. M. A. - 26944/2009	Hon. Bachchoo Lal, J.	U/S 482 Section on 20/04/2015
49	Writ A – 23919/2011	Hon. Abhinava Upadhya, J.	Writ A-II Section on 20/04/2015
50	Writ A – 37231/2011	Hon. Abhinava Upadhya, J.	Writ A-II Section on 20/04/2015
51	Writ A – 60528/2011 with W. P. - 67607/2009 with W. P. - 29170/2009 with W. P. - 65989/2010	Hon. Abhinava Upadhya, J.	Writ A-II Section on 20/04/2015
52	CrI. Rev. - 3792/2014	Hon. Bharat Bhushan, J.	CrI. Revision Section on 20/04/2015
53	CrI. Rev. - 583/2015	Hon. Bharat Bhushan, J.	CrI. Revision Section on 20/04/2015
54	CrI. Rev. - 1021/1992	Hon. Arvind Kumar Mishra, J.	CrI. Revision Section on 20/04/2015
55	CrI. Rev. - 850/1992	Hon. Arvind Kumar Mishra, J.	CrI. Revision Section on 20/04/2015
56	Writ C – 50359/2014	Hon. Sunita Agarwal, J.	Writ C-I Section on 20/04/2015
57	Writ C – 55732/2012	Hon. Sunita Agarwal, J.	Writ C-I Section on 20/04/2015
58	Writ C – 19289/2000	Hon. Sunita Agarwal, J.	Writ C-I Section on 20/04/2015
59	CrI. A. - 5378/2011	Hon. Pankaj Naqvi, J.	CrI. A. H SJ Section on 20/04/2015
60	CrI. A. - 3413/2013 with CrI. A. - 3411/2013 with CrI. A. - 3412/2013	Hon. P. K. S. Baghel, J.	CrI. A. H SJ Section on 20/04/2015
Appropriate Court dealing with such matters			
61	Bail – 8366/2015 with Bail – 4974/2015	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
62	Bail – 3637/2015 with Bail – 21051/2014 with Bail - 10826/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
63	Bail – 8859/2015 with Bail – 5148/2015	Appropriate Court dealing with such matters	Bail Section on 20/04/2015

64	Bail – 9694/2015 with Bail – 5021/2015	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
65	Bail – 34507/2014 with Bail – 7423/2014 with Bail - 15978/2013	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
66	Bail – 8103/2015 with Bail – 3408/2015	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
67	Bail – 5566/2015 with Bail – 42974/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
68	Bail – 29403/2014 with Bail – 498/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
69	Bail – 8555/2015 with Bail – 2010/2015	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
70	Bail – 36087/2014 with Bail – 10338/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
71	Bail – 1424/2015 with Bail – 10343/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
72	Bail – 33348/2014 with Bail – 10375/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
73	Bail – 35587/2014 with Bail – 10488/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
74	Bail – 39645/2014 with Bail – 10370/2014	Appropriate Court dealing with such matters	Bail Section on 20/04/2015
75	CrI. A. – 4176/2009 with CrI. A. – 4264/2009 with CrI. A. - 4588/2009	Appropriate Court dealing with such matters	CrI. A. Section on 20/04/2015
76	CrI. A. – 4212/2013	Appropriate Court dealing with such matters	CrI. A. Section on 20/04/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
20/04/2015